

PRL. CIVIL JUDGE & JMFC KUNIGAL
ADDL. CIVIL JUDGE & JMFC KUNIGAL.
Smt. Anitha.O.A.

Cause list date:20.06.2020

SL No	Cases no	Stage	Hearing date	Advocates Names	
				Plaintiff/Complainant	Defendant/Accused
1	O.S.314/2013	F/Argument	20.06.2020	DS	KNA
2	O.S.324/2013	F/Argument	20.06.2020	DS	KNA
3	O.S.392/2017	F/Argument	20.06.2020	DN	SVS
4	O.S.56/2020	Hearing	20.06.2020	GSN	-
5	O.S.64/2020	Hearing	20.06.2020	KGC	-
6	O.S.82/2020	Hearing	20.06.2020	GRK	-
7	O.S.86/2020	Hearing	20.06.2020	NNS	-
8	O.S.100/2020	Hearing	20.06.2020	SG	-
9	C.C.481/2010	Hearing	20.06.2020	APP	BGR
10	C.C.506/2011	Hearing	20.06.2020	APP	VR
11	C.C.65/2015	Hearing	20.06.2020	APP	MG
12	C.C.1058/2018	Hearing	20.06.2020	HGH	DKH
13	PCR.42/2020	Hearing	20.06.2020	APP	-
14	C.C.315/2018	Hearing	20.06.2020	APP	KHD
15	Cr.Mis.14/2020	Hearing	20.06.2020	SG	-
16	Cr.Mis.15/2020	Hearing	20.06.2020	SG	-
17	Cr.Mis.53/2020	Hearing	20.06.2020	SG	-
18	C.C.1027/2017	Argument	20.06.2020	GAR	HBV


Addl. Civil Judge & JMFC,
Kunigal.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
In the Court of Sri.J Krishna
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Dated 20-06-2020

Case Type	Case No./Year	Sub Stage	Advocate
JUDGEMENT			
1) O.S.	121/2014		J. RANGANATH
NOTICE			
1) CrI.Misc.	302/2019		Nisar Ahamed
APPEARANCE OF ACCUSED			
2) C.C.	180/2017	SUMMONS TO ACCUSED	
3) C.C.	1351/2017	SUMMONS TO ACCUSED	B. H Jagadish
4) C.C.	891/2018	SUMMONS TO ACCUSED	A.P.P
5) C.C.	987/2018	WARRANT TO ACCUSED	APP
6) C.C.	819/2019	SUMMONS TO ACCUSED	A.P.P
7) C.C.	858/2019	SUMMONS TO ACCUSED	A.P.P
8) C.C.	1137/2019	SUMMONS TO ACCUSED	A.P.P
JUDGEMENT			
9) C.C.	166/2010		

Jul 2018
Pri. Civil Judge & JMFC,
KUNIGAL

Senior Civil Judge and JMFC., Kunigal
In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)
Cause List Dated 20.06.2020

MORNING SESSION CASES

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	G and WC 2/2014	Arguments	20.06.2020	Narasimhaiah
2	M.C 45/2014	Arguments	20.06.2020	Narasimhaiah
3	M.V.C 819/2019	Issues	20.06.2020	Chandregowda
4	P.C.R 19/2018	Hearing	20.06.2020	J. Ranganath
5	C.C 100/2017	Charge	20.06.2020	A.P.P
6	C.C 61/2018	Charge	20.06.2020	A.P.P
7	C.C 30/2019	Charge	20.06.2020	A.P.P
8	C.C 51/2019	Charge	20.06.2020	A.P.P
9	C.C 73/2019	Arguments before Charge	20.06.2020	A.P.P
10	C.C 75/2019	Charge	20.06.2020	A.P.P

SECOND SESSION CASES

1	R.A 16/2012	Judgment	20.06.2020	M. Guddappa
2	C.C 21/2013	Hearing	20.06.2020	
3	C.C 96/2017	Hearing	20.06.2020	
4	R.A 31/2019	Arguments	20.06.2020	L.V. Vijayakumar
5	R.A 51/2015	Judgment	20.06.2020	C.S Chandrashekar

Sd/-
Senior Civil Judge & JMFC, Kunigal